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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 242/13	TP 9/17	Hearing	433(e) / 433(f)	HDFC Bank Ltd. Vs Narayana Electrical Solutions Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SUDDITIONS

PETITIONER

13554447

9036022988

Counsel for petitioner is present. He requested time to file correct address of the respondent and also requested time to comply the provisions of I&B Code.

List it on 18.07.2017.

MEMBER (J)

MEMBER (T)